

Oil Development Cess from Oil Fields in Assam

\$ 726. SHRI AJIT KUMAR SHARMA: Will the Minister PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state;

(a) total income of the Union Government on account of Oil Development cess from the oil fields and installations in Assam for the years 1977, 1978, 1979 and 1980; and

(b) total Income of the Government of Assam on account of royalty on crude produced from the above fields in 1977, 1978, 1979 and 1980?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) The total income of the Union Government for the respective years was as follows: —

	<i>Amount of Cess (Rs. in lakhs)</i>
1977	2660
1978	2485
1979	2771
1980	746

(b) The total income of the Government of Assam on account of royalty on crude oil during the respective years was as follows:

	<i>(Rs. in lakhs)</i>
1977	1893
1978	1710
1979	1915
1980	446

t Previously Unstarred Question 220, transferred from the 24th November, 1981.

Settlement of family pension case of ex-Coal Board Workmen

727. SHRI ARABINDA GHOSH: Will the Minister of ENERGY be pleased to state;

(a) whether Government have received any letter from the Colliery Mazdoor Sabha of India (CYTU) regarding the long pending case of settlement of family pension of Ex-Coal Board workmen posted in the field offices of Coal India Limited; and

(b) if so, what action has been taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) The matter is receiving active consideration of the Government.

Increase in the number of posts of Supreme Court Judges

728. SHRI M. BASAVARAJU: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to increase the number of posts of Judges in the Supreme Court; and

(b) if so, by when a decision in this regard is likely to be taken?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a). No. Sir.

(b) Does not arise.

Representation by the Akhil Bharatiya Tar Yantrik Karmachari Sangh

729. SHRI RAM LAKHAN PRASAD GUPTA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the General Manager, Tele-communications, Bombay Circle, Bombay has received a representation dated the 19th December 1980 from the 'Akhil Bharatiya Tar Yantrik Karmachari Sangh' line staff Maharashtra Circle,